

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh)

NOTIFICATION

No. HC.XXX.VIII/61/2013/2989/R.Cell, Dated Guwahati the 8rd January, 2013

The Hon'ble Gauhati High Court has been pleased to extend the services of the following Judicial Officers by another day from 8th January 2013 to 9th January 2013 for some administrative work in the Hon'ble High Court. During these days the Officers will be treated on duty. The following officers are requested to report in the High Court at 10 A M on 09-01-2013 positively.

1. Mr. P. K. Saikia, District & Sessions Judge, Barpeta
2. Mrs. Selina Begum, Member, MACT, Nagaon
3. Mr. S. Dey, Judge, CBI Court, Guwahati
4. Mahmud Ahmed, District & Sessions Judge, Goalpara
5. Sri Raktim Duarah, OSD Cum Registrar, Administration High Court.
6. Sri Gautam Baruah, Additional District & Sessions Judge, Kamrup
7. Smt. Indira Barman, Additional District & Sessions Judge, (FTC) No-IV Kamrup
8. Sri R. A. Tapadar, Deputy Registrar (G&C), GHC

However, the following two officers are released from their duty from the evening of 7th January 2013.


1. Mr. Alfaz Ali, District & Sessions Judge, Nalbari
2. Sri S.P. Moitra, Additional District & Sessions Judge, (designate) Silchar

sd/-
Raktim Duarah OSD &
I/C Registrar (Admn)
Gauhati High Court

No. No. HC.XXX.VIII/61/2013/2990-3004/R.Cell, Dated Guwahati the 3rd January, 2013

Copy to:-

1. The I/C Registrar (Vigilance), Gauhati High Court, Guwahati
2. The OSD & I/C Registrar (Administration), Gauhati High Court, Guwahati
3. The I/C Registrar (Judicial), Gauhati High Court, Guwahati
4. The Registrar cum Principal Secretary to the HCJ, Gauhati High Court, Guwahati
5. Mr. Alfaz Ali, District & Sessions Judge, Nalbari
6. Mr. P. K. Saikia, District & Sessions Judge, Barpeta
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14. Sri R. A. Tapadar, Deputy Registrar (G&C), GHC
15. Office Copy


Raktim Duarah
OSD & Registrar (Admn), i/c
Gauhati High Court